

IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, BENGALURU
[Hearing Through VC Mode]

ITEM No.19
C.A. Nos.06, 07/2022,
111/2023, 28 & 64/2024 in
C.P.No.79/BB/2022

IN THE MATTER OF:

Mr. Fouzan Mohammed Khan & Ors. ... Petitioners
Vs.
M/s. AD Process Printers Pvt. Ltd. & Ors. ... Respondents

Order under Section 241- 242 & 213 of Companies Act, 2013

Order delivered on: 18.07.2024

CORAM:

SH. K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SH. DR. VELAMUR G VENKATA CHALAPATHY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Shree Deepak Bhaskar
For R-2 and R-3 : Shri Chandramouli Prabhakar
For R-8 : None

ORDER

1. Heard the Ld. Counsels for the Parties. None appeared for Respondent No.8.
2. Both Parties are requested to list the matter before Regular Bench. In the meantime, Ld. Counsels for both the parties are directed to complete their respective pleadings before the next date of hearing.
3. At the request, list the case before Regular Bench on **26.09.2024**.

-Sd-
DR. V G VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-
K. BISWAL
MEMBER (JUDICIAL)